

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 577/9/HDB/2019
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership Firm)
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for either of the parties to the proceedings for the last five days of hearing. It appears that the Operational Creditor is not interested to proceed with the matter. Hence the matter stands dismissed for want of prosecution with liberty to revive.



**MEMBER
(TECHNICAL)**

Karim



**MEMBER
(JUDICIAL)**